

ITEM No.1-A
(For Judgment)

Court No.4

SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. OF 2007
(Arising out of S.L.P.(C) No.26379/2005)

Karan Singh

Appellant (s)

VERSUS

M/s. Executive Engineer Haryana Marketing Board

Respondent (s)

Date : 28/09/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. Jasbir Singh Malik,Adv.
Mr. S.K. Sabharwal,Adv.

For Respondent(s) Mr. T.V. George,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice S.H. Kapadia.

Leave granted. The appeal is allowed to the extent
indicated in the signed judgment. There will be no order as to
costs.

(Neena Verma)
Court Master

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.